

MADHYA PRADESH STATE JUDICIAL ACADEMY,
HIGH COURT OF M.P., JABALPUR

WORKSHOP ON KEY ISSUES RELATING TO PROTECTION OF ANIMALS

(12.08.2017 & 13.08.2017)

PROGRAMME

DAY ONE – 12.08.2017 (Saturday)

- 10.00 a.m. to 10.15 a.m. Inauguration and overview of the Programme
– By **Shri Mohd. Fahim Anwar,**
Registrar General,
High Court of M.P., Jabalpur,
Officers of the Academy
&
Distinguished Guests
- 10.15 a.m. to 11.30 a.m. Animal Jurisprudence and ethics
– By **Shri N.G. Jayasimha,**
Advocate & Director,
Humane Society International (India)
- 11.30 a.m. to 11.45 a.m. TEA BREAK**
- 11.45 a.m. to 1.00 p.m. Animal welfare – case studies
– By **Ms. Gauri Maulekhi,**
Advisor to Minister MWCD,
Govt. of India, New Delhi
- 1.00 p.m. to 2.00 p.m. LUNCH BREAK**
- 2.00 p.m. to 3.30 p.m. Key issues relating to the Prevention of Cruelty to
Animals Act, 1960
– By **Shri N.G. Jayasimha,**
Advocate & Director,
Humane Society International (India),
&
Ms. Gauri Maulekhi,
Advisor to Minister MWCD,
Govt. of India, New Delhi
- 3.30 p.m. to 3.45 p.m. TEA BREAK**
- 3.45 p.m. to 5.30 p.m. Madhya Pradesh Govansh Vadh Pratishedh
Adhiniyam, 2004 & The Madhya Pradesh
Agricultural Cattle Preservation Act, 1959
– By **Shri Awdhesh Kumar Gupta,**
Addl. Director, MPSJA
&
Shri Vidhan Maheshwari,
Asst. Director, MPSJA

DAY TWO – 13.08.2017 (Sunday)

- 10.00 a.m. to 11.30 a.m. Sensitization of Wildlife Crimes
- By **Shri Ritesh Sarothiya,
Officer In-charge, STF (WL) & STSF,
Bhopal**
- 11.30 a.m. to 11.45 a.m. TEA BREAK**
- 11.45 a.m. to 1.00 p.m. New dimensions of Wildlife Crimes and investigation
- By **Shri Abhijit Roy Choudhary,
Regional Deputy Director, WCCB,
Central Region, Jabalpur**
- 1.00 p.m. to 2.00 p.m. LUNCH BREAK**
- 2.00 p.m. to 3.30 p.m. Issues relating to Custody of Property, Detention, Bail and Investigation under the Wild Life Protection Act, 1972
- By **Shri Gopal Shrivastava,
Special Judge, Satna**
- 3.30 p.m. to 3.45 p.m. TEA BREAK**
- 3.45 p.m. to 5.00 p.m. Cognizance, trial and appreciation of evidence in cases relating to Wild Life Protection Act, 1972
- By **Shri Gopal Shrivastava,
Special Judge, Satna**
- 5.00 p.m. to 5.30 p.m. Open interactive session
- Followed by Valedictory session***

- Note:-** (1) The participants may ask any question but please do not interrupt the speaker midway the lecture
(2) The Time Table is subject to change as per exigencies.
(3) Use of Cell Phones is strictly prohibited in the lecture room

DIRECTOR IN-CHARGE